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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : TCP/⁴14/2016
NAME OF THE TRANSFEROR : LAMMERTZ INDUSTRIENDEL GMBH
NAME OF THE TRANSFERRE : ALTEK LAMMERTZ NEEDLES LTD +3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. C. PRASANNA VENKATESH counsel for Respondents 
2. C.D. MULHERKAR counsel for Petitioner 

ORDER

Shri C D Mulherkar, counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for respondents present. While submitting the arguments a suggestion has been floated by the Bench, keeping in view the observations made at para 5 of the CLB order dated 15.5.2008, to both the counsels to have an interaction between the Managing Directors of the two entities in order to arrive at mutually agreeable terms for the purpose of implementation of the CLB order.

Put up on 01.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)